

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्याय पीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग/ Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

No. NGT/PB/770/Admin/2021/ 302

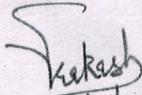
Dated: 13th August, 2021

OFFICE ORDER

Consequent upon his selection and Release Order No. F.9(a)(165)-HC/2017-21/17687-726 dated 11.08.2021 of Hon'ble High Court of Tripura, Shri Ravi Dahiya, Grade-I Officer of Tripura Judicial Service, has been appointed as Deputy Registrar, National Green Tribunal, Principal Bench at New Delhi on deputation w.e.f. 12.08.2021 (AN), for the period of 01 (one) year. The pay, allowances, perks and privileges to Shri Ravi Dahiya, admissible to him in the National Green Tribunal, would be as per the option exercised by him, under the applicable rules.

The terms and conditions for the deputation of Shri Ravi Dahiya, Deputy Registrar will be governed by the instructions contained in the Government of India, DoPT's O. M. No. 6/8/2009-Esst.(Pay II) dated 17.06.2010, as amended from time to time.

This issues with the approval of the Competent Authority.


13/8/2021
(Vidya Prakash)
Registrar General

To,

Shri Ravi Dahiya,
Ld. Deputy Registrar,
NGT, PB, New Delhi.

Copy to:

1. PPS to Hon'ble Chairperson.
2. PA to Hon'ble Judicial & Hon'ble Expert Member.
3. Ld. Registrar General, High Court of Tripura, Capital Complex, Agartala, Tripura-799010.
4. PA to Registrar General, NGT (PB), New Delhi
5. Ld. Registrar at Zonal Benches.
6. The Economic Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
7. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
8. DCA cum DDO, NGT (PB), New Delhi
9. All Section Incharge.
10. RTI Cell, NGT (PB), New Delhi
11. Computer Section for uploading on NGT website.
12. Personal File.
13. Guard file (Admin)